

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2016
APPEAL NO. 67 OF 2016
APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated: 4th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 66 OF 2016 AND
APPEAL NO. 67 OF 2016**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Appellant(s)
Ltd.
Vs.
Punjab State Power Corporation Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-1

Mr. Aditya Grover for R-2

Mr. Sakesh Kumar for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

**Punjab State Power Corporation Ltd. Appellant(s)
Vs.
M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Vishal Gupta for R-1
Mr. Aditya Grover for R-2
Mr. Sakesh Kumar for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **12-3-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk